

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 1(ND)/2011

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Denvax Celluler There Pvt. Ltd. Vs. M/s
Institute of Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

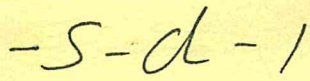
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): None

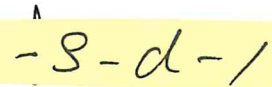
For the Respondent(s): Mr. P.K. Mittal, Advocate

ORDER

Reserved for orders.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)